

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.01.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No. 13 of 2020 in Comp. App. (AT) (Ins) No. 379 of 2020	Adish Jain Vs. Sumit Bansal & Anr.	Gitanjali N. Sharma	

11:00 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 1306 of 2019	Excise and Taxation Department Sonapat, Haryana Vs. Sunstar Overseas Ltd. & Anr.	Manisha Agrawal Narain	Abhishek Anand-RP
3.	Comp. App. (AT) (Ins) No. 190 of 2020	TUF Metallurgical Pvt. Ltd. Vs. Impex Metal & Ferro Alloys Ltd & Ors. With	Vaibhav Mahajan	
4.	Comp. App. (AT) (Ins) No. 191 of 2020	Million Link (China) Investment Ltd. Vs. Impex Metal & Ferro Alloys Ltd. & Ors.	Vaibhav Mahajan	Rahul Auddy-R1 & R2
5.	Comp. App. (AT) (Ins) No. 495 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammadiya education Society With	Shafiq Ahmeds	Ayush Sharma Shivya Pachaur
6.	Comp. App. (AT) (Ins) No. 496 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammed Vaziruddin Educational Society.	Karan Malhotra	Ayush Sharma Shivya Pachaur

7.	Comp. App. (AT) (Ins) No.257 of 2020	Nitin Chandrakant Naik & Anr. Vs. Sanidhya Industries LLP & Ors.	Shruti Iyer	Rohit Kumar Singh- R1 Ajay K. Jain-R3
8.	Comp. App. (AT) (Ins) No. 271 of 2020	Subhash Agrawal Vs. AU Small Finance Bank Ltd & Anr.	Awanish Sinha	Samarendra Kumar- R1
9.	Comp. App. (AT) (Ins) No. 351 of 2020	Earth GraciaBuildcon Pvt. Ltd. Through its Resolution Professional Ms. Manisha Rawat Vs. Earth Infrastructure Ltd. Through its Resolution Professional Mr. Akash Singhal	Sandeep Bisht	Anurag Bhatt
10.	Comp. App. (AT) (Ins) No. 661 of 2020	Rajratan Babulal Agarwal Vs. Agarwal Coal Corporation India Pvt. Ltd. & Anr.	Anish Agarwal	VN Dubey (R1), Kunal Chheda (IRP)-R2 & R3
11.	Comp. App. (AT) (Ins) No. 718 of 2020	Joseph Jayananda Vs. Navalmar (UK) Ltd & Anr.	Sumesh Dhawan	Salim A. Inamdar- R1 Modassir Husain-R2
12.	Comp. App. (AT) (Ins) No. 776 of 2020	Mateshwari Minerals Vs. Jet Granito Pvt. Ltd.	Puneet Jain	Shaili Shah
13.	Comp. App. (AT) No. 148 of 2020	Vikas Sureshbhai Patel Director and shareholder of hiraj Hospitality Pvt. Ltd. & Anr. Vs. The Registrar Companies, Gujarat	Devesh Rameshbhai Desai (C.S)	Kamalkant Jha
14.	Comp. App. (AT) No. 157 of 2020	Manoj Kumar Agarwal Vs. Mohani Tea Leaves Pvt. Ltd. & Ors.	Neeraj Kr. Gupta	Saurav Jain-R2 Rohit Parasrampuria-R7 Rishav Banerjee
15.	Comp. App. (AT) No. 158 of 2020	HDFC Ventures Trustee Company Ltd. & Ors. Vs. New Consolidated Construction Company & Ors.	Wadia Ghandy	Anuj Berry Harshita Choubey- R1 Ammar Faizullahbhoj-R2 to R4
16.	Comp. App (AT) No. 166 of 2020	Gopal Krishan Vs. Super Cassettes Industries Pvt. Ltd. & Ors.	Rakesh Kumar	Ajay Garg

17.	Comp. App (AT) No. 169 of 2020	Gouri Bio Dairy & Milk Pvt. Ltd. Through its hareholder: Sanjay Soni Vs. Registrar of Companies, Jharkhand & Anr.	Pawan Sharma	
18.	Comp. App (AT) No. 176 of 2020	Hareshbhai Ambalal Patel Shareholder of Patidar Chemical Pvt. Ltd. Vs. Registrar of Companies	Natasha Dhruvan Shah	

12:00 Noon

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

19.	Comp. App. (AT) (Ins) No. 395 of 2020 Part Heard	Sandeep Jindal Vs. State Bank of India	Nitin Mishra	Parth Tandon Ichchha Kalash
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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar